

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCRIMINAL APPEAL NOS. 2964-2967/2023

JYOTI NAGPAL & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH HOME DEPARTMENT
SECRETARY & ORS.

Respondent(s)

(IA No. 18844/2015 - EXEMPTION FROM FILING O.T.

IA No. 18840/2015 - PERMISSION TO FILE LENGTHY LIST OF DATES)

WITH

Crl.A. No. 2968-2969/2023 (II)

Date : 23-11-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RAJESH BINDAL
[IN CHAMBER]For Appellant(s) Mr. Abhay Kumar, AOR
Mr. Shagun Ruhil, Adv.For Respondent(s) Mr. Rajat Singh, AOR
Mr. Aviral Saxena, Adv.
Mr. Sarthak Chandra, Adv.
Mr. Arun Pratap Singh Rajawat, Adv.Ms. Manju Bala, Adv.
Mr. Avni Singh, Adv.
Ms. Shreya Singh, Adv.
Mr. Onkar Singh, Adv.
Mr. Amber Shahbaz Ansari, Adv.
Mr. S.K. Bandyopadhyay, Adv.
Mr. Aman Syed, Adv.
Mr. Varinder Kumar Sharma, AORUPON hearing the counsel the court made the following
O R D E R

1. Learned counsel for the petitioners undertakes to file spare copies within one week.
2. The Registry to process the matter further.

(Geeta Ahuja)
Assistant Registrar-cum-PS(Nand Kishor)
Court Master (NSH)